

FORM G
INVITATION FOR EXPRESSION OF INTEREST FOR
AGS MANAGEMENT SERVICES PVT LTD OPERATING IN SECURITY AND
HOME SERVICES AT HYDERABAD

(Under Regulation 36A(1) of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

RELEVANT PARTICULARS		
1.	Name of the corporate debtor along with PAN/ CIN/ LLP No.	AGS Management Services Pvt Limited U45208TG2011PTC077420
2.	Address of the registered office	1-36-98, Plot No.27, Phase – II, Paigah House, SP Road, Hyderabad – 500003 Telangana State
3.	URL of website	No website
4.	Details of place where majority of fixed assets are located	Hyderabad
5.	Installed capacity of main products/ services	NA
6.	Quantity and value of main products/	NA
7.	Number of employees/ workmen	No employees
8.	Further details including last available financial statements (with schedules) of two years, lists of creditors, relevant dates for subsequent events of the process are available at:	Can be obtained by sending email at agsmanagement.ibc@gmail.com
9.	Eligibility for resolution applicants under section 25(2)(h) of the Code is available at:	Can be obtained by sending email at agsmanagement.ibc@gmail.com
10.	Last date for receipt of expression of interest	13 th March, 2024
11.	Date of issue of provisional list of prospective resolution applicants	23 rd March, 2024
12.	Last date for submission of objections to provisional list	28 th March, 2024
13.	Process email id to submit EOI	agsmanagement.ibc@gmail.com

Sreenivasa Rao Ravinuthala
IBBI/IPA-003/IP-P00081/2017-2018/10704
Registered Address of the Resolution Professional
For (AGS Management Services Private Limited)
29/02/2024
Hyderabad